

HIGH COURT OF MADHYA PRADESH

MCRC No.20469/2020

Indore, Dated : 16.9.2020

Shri Jil Sharma, learned counsel for the applicant.

Shri Viraj Godha, learned counsel for the State.

Learned counsel for the applicant seeks permission to withdraw the M.Cr.C.

The prayer is allowed.

M.Cr.C. is **dismissed** as withdrawn.

(Prakash Shrivastava)
Judge